

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/85/9/AMR/2022		9 of IBC	Ms. Kotapati Ramadevi Sole proprietor of M/s Sri Ganesh Traders Vs. South Star Ceramics Private Limited
	IA(IBC)/220/2023	Sec. 60(5) of IBC r/w Rule 11 of NCLT Rules,	Ms.Kotapati Ramadevi (sole proprietor of Ganesh Traders) Vs. South Star Ceramics Pvt Ltd

**ORDER**

**Present:** Ms. Manoranjani, Ld. Counsel for the OC.

Mr. Santosh Jadhav, Ld. Counsel for the CD.

Pleadings are completed. As per the report, physical copies of Vakalat and Counter filed on 06.02.2023. Counter is e-filed, but Vakalat not filed in e-portal. Let the Vakalat be e-filed on the next date of hearing and serve a copy of the counter to the OC. List the matter on 26.06.2024.


**IA(IBC)/220/2023:**

**Present:** Ms. Manoranjani, Ld. Counsel for the Applicant.

Mr. Santosh Jadhav, Ld. Counsel for the Respondent.

For hearing, list the matter on 26.06.2024.

  
**SANJAY PURI**  
**MEMBER (TECHNICAL)**

  
**RAJEEV BHARDWAJ**  
**MEMBER (JUDICIAL)**